

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:418
ANSWERED ON:21.02.2014
UNDERVALUING OF GOODS FOR DUTY EVASION
Owaisi Shri Asaduddin;Ray Shri Rudramadhab

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken note of importers undervaluing foreign goods for evading customs duty;
- (b) if so, the details thereof for the last three years and the current year;
- (c) the number of cases reported and detected by the Directorate of Revenue Intelligence (DRI) and the estimated loss of duty due to undervaluation of goods;
- (d) whether DRI/Department has issued show cause notices to some firms in this regard; and
- (e) if so, the details thereof and further remedial steps taken or being taken by the Government in this regard?

Answer

FINANCE MINISTER
(SHRI P. CHIDAMBARAM)

- (a) to (e): A statement is placed on the Table of the House.